Delhi Vidhan Sabna Bulletin Part - I

(-Brief Record of Proceedings)
Tuesday, March 15, 1904/Phalgun 24,1915 (Saka)
No. 14

14.00 Hours

Starred Questions

1. Starred question No. 16 to 20 and supplementaries thereto were orally answered.

Replies to question No. 21 to 28 were laid on the table of the House.

Unstarred Questions

2. Replies to unstarred question Nos.5 and 5A were laid on the Table of the House.

15.00 Hours Statements made by Shri Madan Lal Khurana, Chief Minister.

- 3. (1) Shri Madan Lal Khurana, Chief
 Minister made a statement regarding Property
 Tax in Delhi.
 - (2) Shri Madan Lal Khurana, Chief Minister made a statement regarding Teh-Bazari in Delhi.

Calling Attention

*4. Shri Mewa Ram Arya called the attention of Chief Minister to the situation arising out of the increased terrorist activities in Delhi.

The Chief Minister stated that s the information was being collected, he would make the statement at a later date.

Matters Under Rule 259

- 5. Following members raised matters under Rule 259 :-
 - 1. Shri Shesh Pal
 - 2. Shri Jai Kishan
 - 3. Shri Noti Lal Sodhi
 - 4. Shri Mand Kishore Garg
 - 5. Shri Inder Raj Singh
 - 6. Shri Jagdish Lal Batra
 - 7. Shri Gauri Shanker Bhardwaj
 - 8. Dr. Gyan Chand
 - 9. Sari Puran Chand Yogi.



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Discussion under Rule 52

5. Shri Deep Chand bandhu raised a discussion regarding alleged encroachment on Forest Land in Mehrauli.

Following members took part in debate :-

- 1. Shri Mukesh Sharma
 - 2. Shri Sat Parkash Rana
 - 3. Shri Ramvir Singh Bidhuri

 - 4. Shri Tek Chand 5. Shri Erahm Singh Tanwar
 - 5. Shri Jeet Ram Solanki
 - 7. Shri Prem Singh

Chief Minister replied to the depate.

18.12 Hours

(The sitting of the House was adjourned till 14,00 hours on Wednesday March, 16, 1994).

SECRETARY

